COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 210 OF 2016 & IA NO. 450 OF 2016

Dated: 22nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd. Appellant (s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Sethu Ramalingam

Ms. Arunima Kediy

Ms. Divya Chaturvedi for R.2 & 3

<u>ORDER</u>

Learned counsel for the appellant states that she will file rejoinder by 30.06.2017. She may file the same after serving copy on the other side.

List the matter on <u>08.08.2017</u>.

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt